

F.No. 01(04)/Tour/CESTAT/2016  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated 08.11.2016


ORDER NO. 32 OF 2016 (TOUR)

Hon'ble President is pleased to order the following tour program to the extent given below :

Hon'ble Shri BSV Murthy, Member (T) (now retd.) will be on tour from Bangalore to CESTAT Delhi w.e.f. 23.11.2016 to 24.11.2016 in connection with Inquiry Proceedings in the matter of Shri S.K. Verma, Asstt. Registrar vide Ministry's order in F.No. 26/01/2007-Ad.1C (CESTAT) dated 1.11.2016.

Hon'ble Member (T) (retd.) is permitted to travel by Air India in economy class.

By Order



(Bineesh Kumar K.S)  
Deputy Registrar

Copy to

1. SPS to Hon'ble President, CESTAT, Delhi
2. Shri BSV Murthy, Member (T) (retd.), B-103, Suraj Ganga Socrates, Vajrahalli, Banashankari 6<sup>th</sup> Stage, Kanakapura Road, Bangalore - 560109
3. Deputy Registrar/ Asstt. Registrar, CESTAT, New Delhi
4. Caretaking Section/Accounts Section
5. Website
6. Guard file/Office copy